GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 280 TO BE ANSWERED ON 19TH JULY, 2022

NEW VERSION OF HEALTH BENEFIT PACKAGE, 2022 UNDER AYUSHMAN BHARAT PM-JAY

280. SHRI B. LINGAIAH YADAV:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the National Health Authority has launched a new version of the Health Benefit Package, 2022 under the Ayushman Bharat Pradhan Mantri-Jan Arogya Yojana, adding new procedures; and
- (b) if so, the details thereof and progress made, State-wise and funds sanctioned/spent till now?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) & (b): The National Health Authority (NHA) has launched a new version of Health Benefit Packages (HBPs) 2022 under Ayushman Bharat Pradhan Mantri - Jan Arogya Yojana on 06th April, 2022. HBPs 2022 consist of 1,949 procedures including secondary, tertiary and palliative care across 27 specialties. Details thereof are available under the following link:

https://pmjay.gov.in/sites/default/files/2022-04/HBP%202022%20..pdf

Health Benefit Package Master 2022 is circulated to States/UTs for implementation.

State/UT-wise details of authorized hospital admissions, the value thereof and funds released are at Annexure. Funds are released to States/UTs only after Utilization Certificate is submitted by them.

$\frac{State/UT\text{-}wise\ details\ of\ authorized\ hospital\ admissions,\ the\ value\ thereof\ and\ funds\ released}{under\ AB\ PM\text{-}JAY}$

			Central share of funds
State / UT	No. of authorized hospital admissions	Value of authorized hospital admissions (in crore of Rupees)	released as per funding pattern
			prescribed by
			Ministry of Finance
			(in crore of Rupees)
A & N Islands	1,552	4.21	1.59
Andhra Pradesh	25,86,195	6,998.04	1,153.20
Arunachal Pradesh	1,837	3.22	2.98
Assam	4,54,014	691.77	254.33
Bihar	4,25,429	449.30	230.53
Chandigarh	20,337	14.59	9.94
Chhattisgarh	26,13,540	2,639.89	742.74
DNH and DD	87,932	61.31	12.29
Goa	10,494	33.61	1.79
Gujarat	30,74,884	5,611.56	720.23
Haryana	4,94,903	642.33	259.48
Himachal Pradesh	1,51,067	189.43	102.93
Jammu And	5,01,433	756.00	151.90
Kashmir	3,01,433	730.00	
Jharkhand	12,42,398	1,379.96	404.97
Karnataka	30,84,709	2,679.35	988.41
Kerala	41,49,877	3,489.86	476.51
Ladakh	1,659	3.18	2.23
Lakshadweep	127	0.35	0.31
Madhya Pradesh	17,64,367	2,798.20	918.31
Maharashtra	5,84,024	1,517.14	1,374.48
Manipur	65,199	84.27	64.75
Meghalaya	4,51,533	352.50	110.75
Mizoram	71,427	77.65	63.43
Nagaland	26,311	41.93	41.97
Puducherry	21,643	14.47	2.86
Punjab	12,59,217	1,495.92	185.14
Rajasthan	29,36,214	1,855.80	554.76
Sikkim	7,439	6.48	4.53
Tamil Nadu	73,70,131	5,169.98	1,304.50
Telangana	4,01,568	867.90	150.26
Tripura	1,54,809	117.66	79.08
Uttar Pradesh	13,61,817	1,531.60	617.69
Uttarakhand	5,18,740	871.77	138.02

Note: -

- 1. Data pertaining to Rajasthan and Telangana sourced through offline means.
- 2. Funding pattern under the scheme is 60:40, 90:10 or 100%, depending upon the category of State/UT.